

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 364 OF 2018

Dated : 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondents(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

Ms. Nattasha Garg for
Ms. Aashima Singhal for R-3

ORDER

Respondent No. 3 is finally directed to file reply within six weeks from today i.e. on or before 16.09.2019, after duly serving copy to the other side, failing which it will be taken as nil.

List the matter on **23.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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